

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA No. 573 of 2023

IN THE MATTER OF:

Prakash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

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Date: 17.12.2023

Place: New Delhi

Status Report in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

1. BACKGROUND

Hon'ble NGT vide order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana passed following direction:-

1. *This original application is registered on the basis of the letter petition dated 08.06.2023 sent by one Prakash Yadav resident of Village and Post Kharkhada, District Rewari, Haryana:*
2. *The allegation in the letter petition is that the sewage discharge from the residence of Gram Panchayat is flown through the drains from the village and collected in a Johad within the main residential area resulting into the pollution and also affecting quality of the ground water. It is alleged that the dirty water is coming from the submersible pumps and handpumps used by residents and on account of collection of the dirty water there is problem of mosquitoes and the health of children is being affected by drinking the uncleaned water.*
3. *A perusal of the letter petition reveals that a substantial question relating to environment is involved in this petition.*
4. *Having regard to the allegation made in the OA, we deem it proper to form a joint Committee comprising of the Member Secretary, State PCB, Sarpanch of Gram Panchayat Kharkhada and the District Magistrate, District Rewari. The Sarpanch of Gram Panchayat Kharkhada will act as nodal agency in the joint Committee. The joint Committee will get the spot inspected and will ascertain the truthfulness of the allegation made in the letter petition and, if the allegation is found to be correct, it will also suggest the remedial and preventive measures including identification of the contaminated submersible, handpumps and tubewells and assessing their water quality and making provision for supply of fresh potable water to the residents. Let the report be submitted by the joint Committee within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

2. DETAIL OF INSPECTION

In compliance of the Hon'ble NGT order dated 06.10.2023, Joint Committee consisting of below mentioned officers from District Administration, Rewari and State Pollution Control Board inspected the

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Pond, Village Kharkhara (Photographs and Attendance sheet attached as **Annexure-R/1**) for fact findings on 28.11.2023:-

- | | | |
|----|------------------------|--|
| 1. | Sh. Hosyar Singh | Sub Divisional Officer (Civil),
District Rewari |
| 2. | Sh. Harish Kumar | RO, HSPCB, Rewari |
| 3. | Smt. Anju Rani | Scientist 'B', HSPCB, Rewari |
| 4. | Smt. Sushila, Sarpanch | Gram Panchayat, Kharkhara |

3. Observations of the Joint Committee

During inspection, following observations were made by the Joint Committee: -

1. That discharge of grey water i.e. dirty water from kitchen or bathroom from the houses of village Kharkhara alongwith rainwater is flowing through drains and collecting into the pond.
2. As intimated by Sarpanch, Gram Panchayat, Village Kharkhara, the pond is located in 5.5 Acres of land belongs to Gram Panchayat, Kharkhara.
3. For fact finding regarding affecting quality of ground water and pollution, Joint Committee collected 04 samples of underground water locations situated around the pond and 02 samples of the water from the pond. The details are as under:-
 - a. Tube Well No. 1 Kharkhara, Govt Sr. Sec. School Ground, Kharkhara
 - b. Panchayat Hand Pump, Near Johad, Kharkhara
 - c. Tubewell H/o Sh. Birender S/o Sh. Lal Singh near Johad Kharkhara
 - d. Tubewell at primary school, Kharkhara
 - e. Pond water near house Sh. Prem S/o Sh. Jagpal, Village Kharkhara
 - f. Pond water near house Sh. Rupender S/o Sh. Kartar, Village Kharkhara

4. Fact Findings:-

1. As per the report submitted by the office of Chief Chemist, Public Health Engineering Department, State Water Testing Laboratory, Karnal vide Memo No. 4670 dated 06.12.2023 and letter No. 9665 dated 09.12.2023 from Executive Engineer, PHED, Rewari, that test reports of all the 04 sources of underground water locations (**Annexure-R/2**) shows that the tested parameter of samples are found within the permissible limit as per IS:10500:2012-drinking water supply which shows that underground water is not contaminated. As per the analysis reports of the pond water received from Board's Lab vide A/R No. 442-443 dated 06.12.2023 (**Annexure-R/3**), parameters are within the permissible limits as per inland

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surface water standards mentioned in Schedule-VI of The Environment (Protection) Rules, 1986. Details are as under:-

a. Tube Well No. 1 Kharkhara, Govt Sr. Sec. School Ground, Kharkhara

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids @ 180°C = 2°C	540	2000 mg/l
2.	Total Hardness as CaCO ₃	165	600 mg/l
3.	Calcium as Ca	30	200 mg/l
4.	Magnesium as Mg	21.6	100 mg/l
5.	Iron (Fe)	0.05	1.0 mg/lt.
6.	Chloride as Cl	65	1000 mg/l
7.	Sulphate as (S ₀₄)	16	400 mg/lt.
8.	Fluoride as F	0.300	1.5 mg/lt.
9.	Nitrate as No3	11.2	45 mg/lt.
10.	pH @25°C	7.54	6.5-8.5
11.	Total Alkalinity	400	600 mg/lt.
12.	Color	1	15 Hazen Units
13.	Odor	Agreeable	Agreeable
14.	Taste	Agreeable	Agreeable
15.	Turbidity	0.02	5 NTU

b. Panchayat, Hand Pump, Near Johad, Kharkhara

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	678	2000 mg/l
2.	Total Hardness as CaCO ₃	345	600 mg/l
3.	Calcium as Ca	54	200 mg/l
4.	Magnesium as Mg	51.1	100 mg/l
5.	Chloride as Cl	78.1	1000 mg/l
6.	Total Alkalinity	520	600 mg/l
7.	Fluoride as (F)	0.260	1.5 mg/l
8.	Iron (Fe)	0.06	1.0 mg/l
9.	Nitrate as (N ₀₃)	4.8	45 mg/l
10.	Sulphate as (S ₀₄)	7	400 mg/l
11.	pH	7.06	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	1.68	5
14.	Odor	Normal	---

c. Tubewell H/o Birender S/o Lal Singh near Johad Kharkhara

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	610	2000 mg/l
2.	Total Hardness as CaCO ₃	255	600 mg/l
3.	Calcium as Ca	40.08	200 mg/l
4.	Magnesium as Mg	36.2	100 mg/l
5.	Chloride as Cl	71	1000 mg/l
6.	Total Alkalinity	420	600 mg/l
7.	Fluoride as (F)	0.310	1.5 mg/l
8.	Iron (Fe)	0.03	1.0 mg/l
9.	Nitrate as (N ₀₃)	3.6	45 mg/l

10	Sulphate as (S ₀₄)	5	400 mg/l
11.	pH	7.24	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	0.81	5
14.	Odor	Normal	---

d. Tubewell at primary school, Kharkhara

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	601	2000 mg/l
2.	Total Hardness as CaCO ₃	340	600 mg/l
3.	Calcium as Ca	52	200 mg/l
4.	Magnesium as Mg	52.8	100 mg/l
5.	Chloride as Cl	71	1000 mg/l
6.	Total Alkalinity	440	600 mg/l
7.	Fluoride as (F)	0.150	1.5 mg/l
8.	Iron (Fe)	0.03	1.0 mg/l
9.	Nitrate as (N ₀₃)	3.8	45 mg/l
10	Sulphate as (S ₀₄)	6	400 mg/l
11.	pH	7.30	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	0.31	5
14.	Odor	Normal	---

e. Pond water near house Sh. Prem S/o Sh. Jagpal, Village Kharkhara

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Permissible Limit for inland surface water as per SCHEDULE - VI of EP, Act, 1986
1.	Colour	Greyish	-
2.	Odour	Mild	-
3.	pH value	7.3	5.5-9.0
4.	Suspended Solids mg/l	87	100
5.	B.O.D. for 3 days at 27°C mg/l	22	30
6.	C.O.D mg/l	92	250
7.	Oil & Grease mg/l	1.0	10
8.	Conductivity us/cm	1080	-
9.	Total Dissolved solids mg/l	546	-
10.	Chlorides as Cl mg/l	180	-
11.	Iron as Fe mg/l	BDL	3 mg/l
12.	Phosphate as P mg/l	0.7	5.0
13.	Sulphide as S mg/l	0.4	2.0
14.	Zinc as Zn mg/l	BDL	5.0
15.	Nickel as Ni mg/l	BDL	3.0
16.	Total Chromium as Cr mg/l	BDL	2.0
17.	Boron as B mg/l	BDL	-
18.	Nitrite (NO ₂) mg/l	14.6	-
19.	Nitrate (NO ₃) mg/l	4.2	10 mg/l
20.	Dissolved Oxygen, mg/l	6.8	-
21.	Turbidity as NTU	9.4	-
22.	TKN (Total Kjeldhal Nitrogen) mg/l	42.2	100

f. Pond water near house Sh. Rupender S/o Sh. Kartar, Village Kharkhara

Sr. No.	Parameters	Sample-II Near House of Rupender S/o Kartar	Permissible Limit for inland surface water as per SCHEDULE - VI of EP, Act, 1986
1.	Colour	Greyish	
2.	Odour	Mild	
3.	pH value	7.6	5.5-9.0
4.	Suspended Solids mg/l	82	100
5.	B.O.D. for 3 days at 27°C mg/l	28	30
6.	C.O.D mg/l	140	250
7.	Oil & Grease mg/l	3.0	10
8.	Conductivity us/cm	1070	-
9.	Total Dissolved solids mg/l	530	-
10.	Chlorides as Cl mg/l	310	-
11.	Iron as Fe mg/l	BDL	3 mg/l
12.	Phosphate as P mg/l	1.1	5.0
13.	Sulphide as S mg/l	0.8	2.0
14.	Zinc as Zn mg/l	BDL	5.0
15.	Nickel as Ni mg/l	BDL	3.0
16.	Total Chromium as Cr mg/l	BDL	2.0
17.	Boron as B mg/l	BDL	-
18.	Nitrite (NO ₂) mg/l	19.2	-
19.	Nitrate (NO ₃) mg/l	6.0	10 mg/l
20.	Dissolved Oxygen, mg/l	6.2	-
21.	Turbidity as NTU	17.2	-
22.	TKN (Total Kjeldhal Nitrogen) mg/l	50.6	100

5. Remedial Measures to be taken by Haryana Pond and Waste Water Management Authority (HPWWMA):-

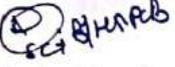
1. HSPCB, Rewari requested to Haryana Pond and Waste water Management Authority (HPWWMA), Panchkula and Panchayati Raj Department, Rewari to submit the action plan of the pond and grey water management of the village, Kharkhara.
2. Executive Engineer, Panchayati Raj, Rewari vide letter No. PRR-2023/7059 dated 15.12.2023 submitted that the proposal of the pond of village Kharkhara with pond ID-0IHRRWRRWR0300KHAR001 is proposed under the plan Phase-IV year 2024-2025 (**Annexure-R/4**).
3. Haryana Pond and Waste Water Management Authority (HPWWMA) vide letter No. HPWWMA/Legal/379/2023/69893 dated 15.12.2023 (**Annexure-R/5**) intimated that as per Pond Data Management System (PDMS), Digital Survey of the pond is completed and preparation of the Architectural Drawings is under process. Copy of planning stage of the PDMS data of the pond is attached as Annexure-A. The pond authority undertakes to rejuvenate the pond alongwith

treatment of grey water which is intended to be used by the Cattle or Micro-Irrigation or Pisciculture as feasible.

In view of above, status report is being submitted for kind consideration of this Hon'ble Tribunal, please.

Date: 17.12.2023

Place: Rewari


Dr. Anju Rani,
Scientist, 'B'
HSPCB, Rewari


Sh. Harish Kumar,
Regional Officer,
HSPCB, Rewari

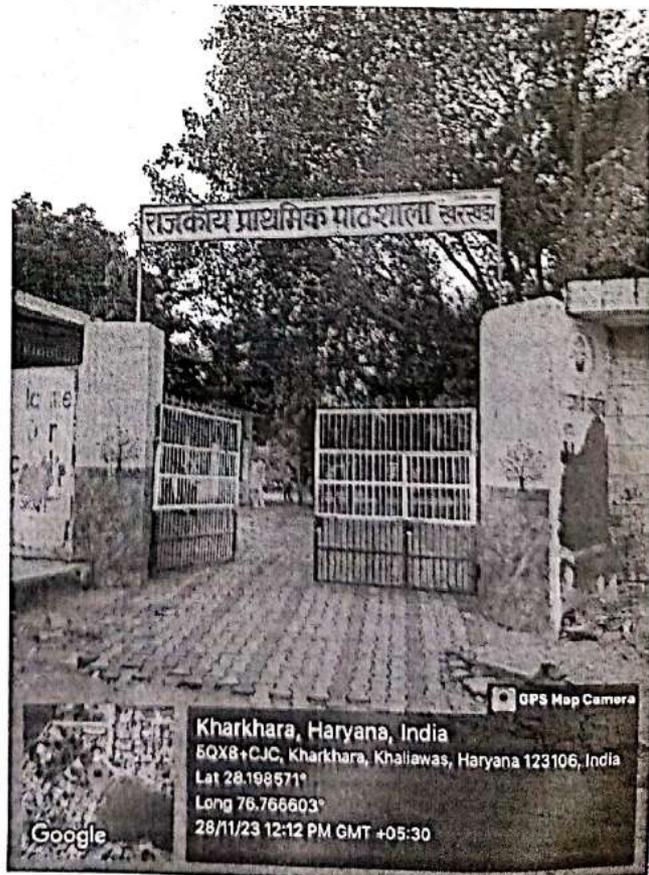
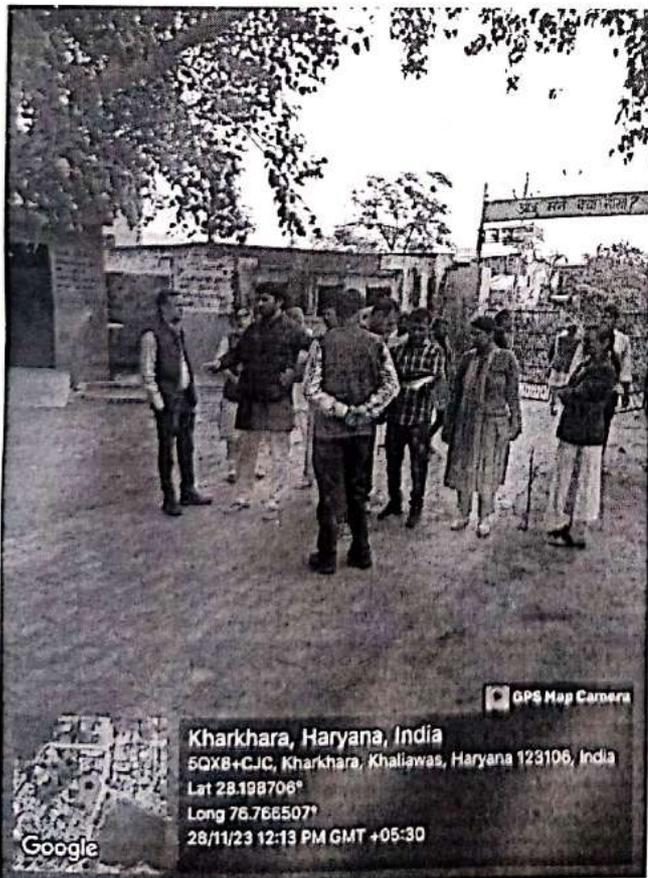

Sh. Hosyar Singh
SDM, Rewari

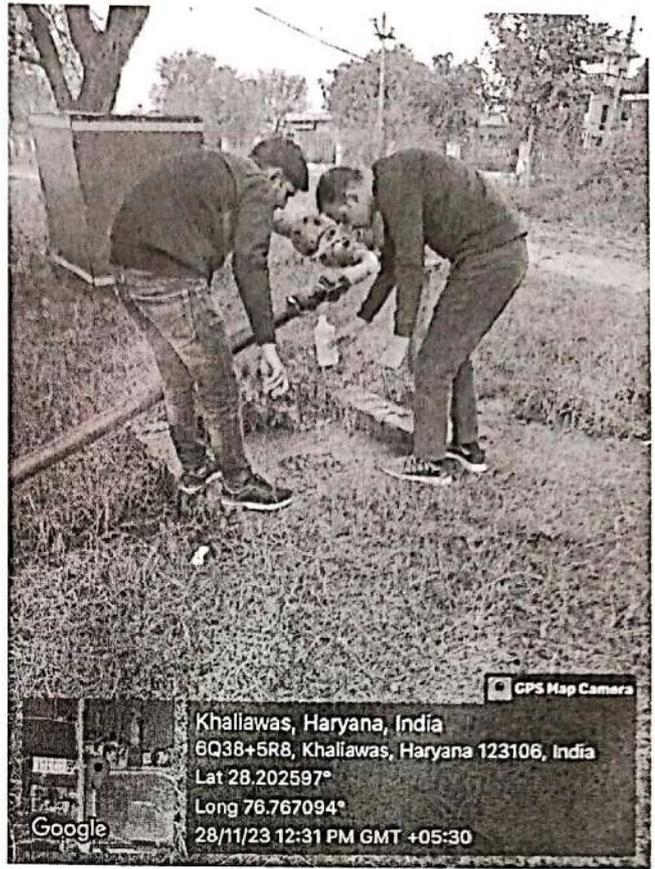
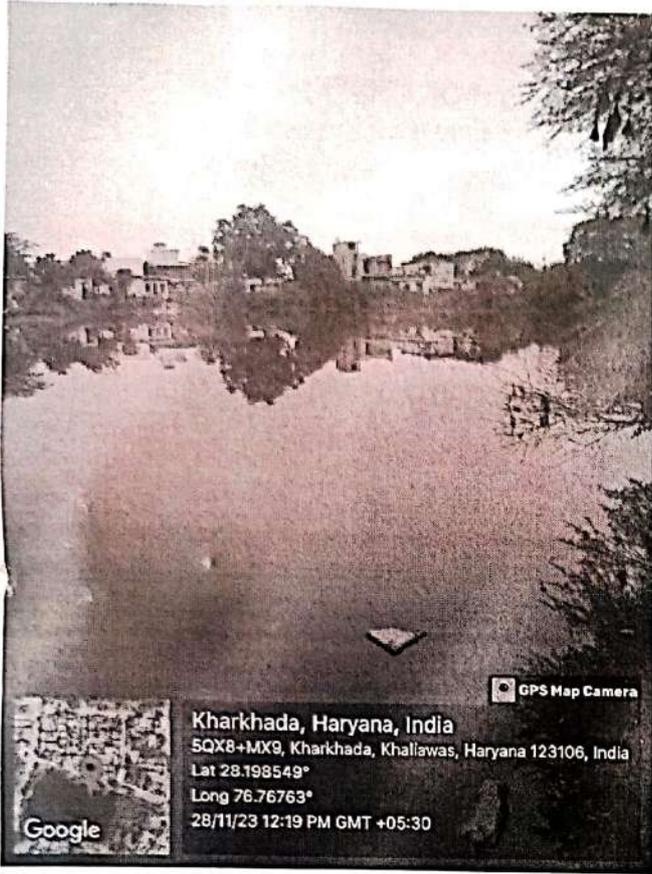

सरपंच
ग्राम पंचायत खरखड़ा
खण्ड ब जिला रेवाड़ी (हरि.)
Smt. Sushila,
Sarpanch Village
Kharkhara

ATTENDANCE SHEET

Inspection by joint committee of Village Kharkhara in Original Application No. 573 of 2023 titled as Parkash Yadav Vs. State of Haryana on dated 28.11.2023

Sr. No.	Name	Designation/Deptt	Mobile No.	Signature
1	Hosyar Singh	SDM, RWR	8307456671	
2	Sushila	Sarpanch	9053823226	
3	KAVITA KUMARI	BDPO	881408870	
4	Dr Anup Ravi	Sci IB!	7988856648	
5	Raj Kumar		868304887	
6	Kulbani		9466024609	
7	Pankaj Kumar		859182322	
8	मन्मथ सिंह		9053203608	
9	दीपक सिंह		9306460838	
10	AMAN		9306238609	Aman
11	Vikash	Kharkhara	972804999	
12	Hemil Kumar	Ro. 113 PCD	8570946214	
13	DINESH YADAV	JE PHED Arun	890197938	
14	Indrajit Yadav	SOPH-Dir. Rewari	9896777828	







OFFICE OF THE CHIEF CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT

PHED
Haryana

STATE WATER TESTING LABORATORY, KARNAL-132001

E-mail:-chiefchemist.hr@phedharyana.gov.in, chiefchemist.phedharyana@gmail.com

TO

Executive Engineer
Public Health Engg.Division No.1
Rewari

Memo NO. 4670

Dt. 06/12/2023

Sub:- Results of samples of Water for Heavy Metal.

Kindly find Results for the samples submitted by you on dated 28.11.2023

Source of Sample	As,mg/l (Permissible Limit-0.01)	Zn, mg/l (Permissible limit-15.0)	Pb,mg/l (Permissible Limit-0.01)	Mn,mg/l (permissible Limit-0.3)	Cr, mg/l (Permissible Limit-0.05)
T/W no.1 Kharkhara, Govt Sr.Sec.School Ground, Kharkhara	0.0030 ✓	0.0348 ✓	BDL	0.0300 ✓	BDL
Panchayat Hand Pump Nr. Johad Kharkhara	0.0028 ✓	0.0303 ✓	BDL	0.0373 ✓	BDL
Private Tubewell H/O Birender S/O Lal Singh nr Johad Kharkhara	0.0036 ✓	0.3341 ✓	BDL	0.0405 ✓	BDL
Mandir Committee Tubewell at primary School Kharkhara	0.0032 ✓	0.0057 ✓	BDL	0.0440 ✓	BDL

- ♦ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ♦ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHED State Lab Karnal.
- ♦ The test report can't be used for any publicity or any legal purpose.
- ♦ Reliability of water sample lies with sender/collector of water sample.

Checked by

[Signature]
CHIEF CHEMIST 06/12/23
PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY
KARNAL

SAVE WATER-CONSERVE WATER-DO NOT POLLUTE IT.



OFFICE OF THE CHIEF CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY, KARNAL-132001



PHED
Haryana

Test Report No.: SPL-III	Issue Date: Memo No: 4670 Date:- 06/12/2023
Issued to :Executive Engineer Public Health Engg. Division No.1Rewari.	Location : Mandir Committee Tubewell at primary school Kharkhara .
Sample Type. : → Chemical Test	Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023

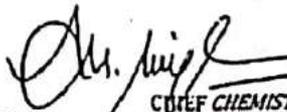
Test Result

S.N O	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
1	Total Dissolve Solids	601	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO ₃	340	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	52	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	52.8	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	71	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	440	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F)	0.150	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.03	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO ₃)	3.8	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO ₄)	6	mg/l	200 mg/l	400 mg/l
11	pH	7.30	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	0.31	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2nd Rev) for above tested parameters.

- ♦ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ♦ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- ♦ The test report can't be used for any publicity or any legal purpose.
- ♦ Reliability of sample lies with sender/collector of water sample.

Checked by


 CHIEF CHEMIST
 PUBLIC HEALTH ENGINEERING DEPARTMENT
 STATE WATER TESTING LABORATORY
 KARNAL

Memo No:- 4643

Date:- 06/12/2023

Subject : Physical / Chemical Examination Report of Water Sample

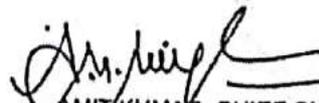
Sample ID/Classification : KNL/06061/12/2023 / Departmental		Sample Details	Date & Time
Sender :	Rewari PHESD No. 2	Collected By	Davinder Kumar
Location :	TW-RWR-KHARKHARA 1 , Govt. Sr. Sec. School Ground Kharkhara	Collection Date	01/12/2023 at 12:21
Sample Description :	Drinking Water	Received at lab	01/12/2023 at 13:00
Latitude / Longitude :	28.202500 / 76.767035	Analysis Start Date	01/12/2023
		Analysis End Date	02/12/2023
		Sample Quantity	1000ML

Test Result (As Per BIS 10500 :2012)

S.No.	Tested Parameter	Result	Requirement (Acceptable Limit)	Permissible Lmt. (In the Absence of Alternate Source)	Protocol Used
1	Total Dissolved Solids @ 180°C ± 2°C	540	500 mg/lt.	2000 mg/lt.	IS 3025 (Part-16) : 2023
2	Total Hardness as CaCO ₃	165	200 mg/lt.	600 mg/lt.	IS 3025 (Part-21) : 2009 (RA 2023)
3	Calcium as Ca	30	75 mg/lt.	200 mg/lt.	IS 3025 (Part-40) : 1991 (RA 2023)
4	Magnesium as Mg	21.6	30 mg/lt.	100 mg/lt.	IS 3025 (Part-46) : 2023
5	Iron as Fe	0.05	1.0 mg/lt.	1.0 mg/lt.	USEPA-8008:2017
6	Chloride as Cl	65	250 mg/lt.	1000 mg/lt.	IS 3025 (Part-32) : 1988 (RA 2019)
7	Sulphate as So ₄	16	200 mg/lt.	400 mg/lt.	USEPA-8051:2017
8	Fluoride as F	0.300	1.0 mg/lt.	1.5 mg/lt.	APHA 24th Edition-4500F C
9	Nitrate as No ₃	11.2	45 mg/lt.	45 mg/lt.	APHA 24th Edition -4500 NO ₃ D
10	pH @ 25°C	7.54	6.5 - 8.5	6.5 - 8.5	IS 3025 (Part-11) : 2022
11	Total Alkalinity	400	200 mg/lt.	600 mg/lt.	IS 3025 (Part-23) : 1986 (RA 2019)
12	Color	1	5 Hazen Units	15 Hazen Units	IS 3025 (Part 4): 2021
13	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5) :1984 (RA 2018)
14	Taste	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8) :1984 (RA 2022)
15	Turbidity	0.02	1 NTU	5 NTU	IS 3025 (Part-10):1984 (RA 2022)

Remarks :-

- * The Results Given above are related to the sample as received and tested in PHED KARNAL Lab.
- * The test report can't be regenerated in whole or part there of without written permission of Competent Authority.
- * The test report can't be used for any publicity or any legal purpose.
- * Reliability of water sample sample lies with sender/collector of water sample.
- * To check the sample report online Scan the QR Code below.
- * The test samples meant for chemical analysis will be disposed off after 15 days from the date of issue of test report unless until specifically requested by the customer for retaining over a longer period.


AMIT KUMAR, CHIEF CHEMIST 06/12/23
STATE WATER TESTING LABORATORY KARNAL
email:- chiefchemist.hr@phedharyana.gov.in

Sample analyzed by :





OFFICE OF THE CHIEF CHEMIST

PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY, KARNAL-132001

PHED
Haryana

Test Report No. : SPL-1 Issued to : Executive Engineer Public Health Engg. Division No.1 Rewari. Sample Type : → Chemical Test	Issue Date: Memo No: <u>4670</u> Date: <u>06/12/2023</u> Location : Panchayat Hand Pump Nr Johad Kharkhara. Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023
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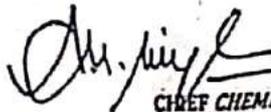
Test Result

S.N	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
0					
1	Total Dissolve Solids	678	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO ₃	345	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	54 ✓	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	51.1	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	78.1 ✓	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	520	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F)	0.260 ✓	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.06 ✓	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO ₃)	4.8 ✓	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO ₄)	7 ✓	mg/l	200 mg/l	400 mg/l
11	pH	7.06 ✓	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	1.68	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2nd Rev) for above tested parameters.

- The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- The test report can't be used for any publicity or any legal purpose.
- Reliability of sample lies with sender/collector of water sample.

Checked by


 CHIEF CHEMIST
 PUBLIC HEALTH ENGINEERING DEPARTMENT
 STATE WATER TESTING LABORATORY
 KARNAL

OFFICE OF THE CHIEF CHEMIST

PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY, KARNAL-132001



PHED
Haryana

Test Report No. : SPI-II	Issue Date: Memo No.: <u>4670</u> Date:- <u>06/12/2023</u>
Issued to : Executive Engineer Public Health Engg. Division No.1 Rewari.	Location : Private Tubewell H/O Birender S/O Lal singh nr Johad Kharkhara.
Sample Type : → Chemical Test	Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023

Test Result

S.N O	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
1	Total Dissolve Solids	610	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO ₃	255	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	40.08	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	36.2	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	71	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	420	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F ⁻)	0.310	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.03	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO ₃)	3.6	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO ₄)	5	mg/l	200 mg/l	400 mg/l
11	pH	7.24	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	0.81	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2nd Rev) for above tested parameters.

- ◆ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ◆ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- ◆ The test report can't be used for any publicity or any legal purpose.
- ◆ Reliability of sample lies with sender/collector of water sample.

Checked by


CHIEF CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY
KARNAL

O/o EXECUTIVE ENGINEER, PUBLIC HEALTH ENGINEERING DIVISION NO.1,
REWARI

To

The Sub Divisional Officer (Civil)
District Secretariat,
Rewari

Memo No.

Dated

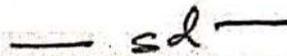
Subject: Test Reports of village Kharakhara in Original Application No. 573/2023
titled as Prakash Yadav Vs. State of Haryana.

Reference: Head Office Memo No. 85582-86-PHE/Urban Dated 27.09.2023.

On the above noted subject, please find enclosed herewith the test reports received from the Chief Chemist, Public Health Engineering Department, State Water Testing Laboratory Karnal (NABL Accredited) vide his office Memo No. 4670 dated 06.12.2023. The test reports of various sources shows that the tested parameters of sample are found within permissible limit as per IS:10500:2012-drinking water supply.

This is for your information and further necessary action please.

DA/ As Above


EXECUTIVE ENGINEER

Endst. No. 9665

Dated 9-12-2023

A copy of the above is forwarded to the Regional Officer, Haryana Pollution Control Board, Rewari for information and necessary action.

DA/ As Above


EXECUTIVE ENGINEER



Laboratory Of The
Haryana State Pollution Control Board
Vikas Sadan Ist Floor Gurgaon

Tel-2332596

Paid / Monitoring

- Description :-
(1) Joint Inspection In O/A No. 573/2023 of Pond of Kharkara Village, Rewari
(Joint Inspection by committee comprising of SDM, Rewari, HSPCB Officer,
BDPO, Rewari & Sarpanch Kharkhara)

Report No: 442-443

Dated: 06/12/2023

Description of the Sample: - Received on 28-11-2023 a sample of Pond from Sh. Harish Kumar, RO
Rewari, Dr. Anju Rani, Sc 'B', Smt. Kavita Kumari, BDPO & Sarpanch (Kharkhara) collected on 28-
11-2023 from Pond.

ANALYSIS REPORT
RESULTS

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Sample-II Near House of Rupender S/o Kartar
1.	Colour	Greyish	Greyish
2.	Odour	Mild	Mild
3.	pH value	7.3	7.6
4.	Suspended Solids mg/l	87	82
5.	B.O.D. for 3 days at 27°C mg/l	22	28
6.	C.O.D. mg/l	92	140
7.	Oil & Grease mg/l	1.0	3.0
8.	Conductivity us/cm	1080	1070
9.	Total Dissolved Solids mg/l	546	530
10.	Chlorides as Cl mg/l	180	310
11.	Iron as Fe mg/l	BDL	BDL
12.	Phosphate as P mg/l	0.7	1.1
13.	Sulphide as S mg/l	0.4	0.8
14.	Zinc as Zn mg/l	BDL	BDL
15.	Nickel as Ni mg/l	BDL	BDL
16.	Total Chromium as Cr mg/l	BDL	BDL
17.	Boron as B mg/l	BDL	BDL
18.	Nitrite (NO ₂) mg/l	14.6	19.2
19.	Nitrate (NO ₃) mg/l	4.2	6.0
20.	Dissolved Oxygen, mg/l	6.8	6.2
21.	Turbidity as NTU	9.4	17.2
22.	TKN (Total Kjeldhal Nitrogen) mg/l	42.2	50.6

Sample Collected/Not Collected by us
Sample Consumed In testing

HSPCB/Lab/GR/2023/ 1856

Copy to M.S./R.O.

P. M. Sharma
LAB INCHARGE

Dated 6/12/23

Throgh- Email

प्रेषक,

कार्यकारी अभियन्ता,
पंचायती राज, रेवाड़ी।

सेवा में,

Regional Officer,
Haryana State Pollution Control Board,
Suncity Commercial Complax, Sec-6,
Block-A, Rewari.

क्रमांक पी0आर0आर0-2023/ 7059

दिनांक 15/12/2023

विषय:-

Regarding action plan of the pond and domestic effluent in compliance of Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

सन्दर्भ:-

आपके कार्यालय के पत्र क्रमांक HSPCB/RWR/2023/1492-94 दिनांक 08.12.2023 के सन्दर्भ में।

उपरोक्त विषय के सन्दर्भ में आपकी सेवा में अवगत करवाया जाता है कि श्री प्रकाश यादव बनाम Haryana in Hon'ble National Green Tribunal में शिकायत विचाराधीन है, जो खण्ड धारुहेडा के गांव खरखड़ा (Main Pond, ID-01HRRWRRWR0300KHAR001) जो फेज-IV वर्ष 2024-25 में प्रस्तावित है। उक्त जोहड़ में गांव की नालियों का गन्दा पानी सम्मिलित हो रहा है जो कि किचन का गन्दा पानी अथवा बाथरूम से सम्बधित है, तथा शौचालय का किसी भी प्रकार का कोई अपशिष्ट इत्यादि शामिल नहीं हो रहा है। ग्रामीण निवासियों द्वारा शौचालय का अपशिष्ट प्रबन्धन के लिए कुई अथवा Septic tank इत्यादि का प्रावधान किया हुआ है। इसके साथ-2 आपको यह भी अवगत करवाया जाता है कि गांव खरखड़ा में अभी तक किसी भी प्रकार की कोई सिविल लाईन नहीं डाली गई है। यह रिपोर्ट आपकी सेवा में आगामी कार्यवाही हेतु सूचनार्थ प्रेषित है।

पू0क्रमांक- पी0आर0आर0-2023/ 7060-63

दिनांक 15/12/2023

इसकी एक-2 प्रति निम्नलिखित की सेवा में आगामी कार्यवाही हेतु सूचनार्थ प्रेषित है।

1. The Member Secretary, HSPCB, Panchkula.
2. The Deputy Commissioner, Rewari.
3. The Sub Divisional Magistrate, Rewari.
4. The District Development & Panchayat officer, Rewari.



हरियाणा तालाब एवं अपशिष्ट जल प्रबंधन प्राधिकरण
 Plot no-9, DHL Square, 3rdFloor, IT Park, Sector -22 Panchkula - 134109
 E-Mail: haryanapondauthority@gmail.com
www.hpwwma.org.in

Letter No. HPWWMA/ Legal /379/2023
 To,

69893

Dated: 15/12/2023

The Regional Officer,
 Haryana State Pollution Control Board,
 Rewari.

Sub:- Regarding action plan of the pond and domestic effluent in compliance of Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Ref - Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana.

In reference to letter No. HSPCB/RW/2023/ 1492-94 dated 08.12.2023 on the subject cited above this is to inform that after going through the Ponds data available on Pond Data Management System software of this office, it has been found that UID number 01HRRWRRRO300KHAR001 is assigned to the Main Pond situated at village Kharkhara Block Dharuhera, District Rewari, Haryana. As per the PDMS Digital Survey of the pond is completed and preparation of the Architectural Drawings is under process. The copy of Planning Stage of the PDMS data of the pond is attached at **Annexure-A.**

The Pond Authority undertakes to rejuvenate the pond along with the treatment of Grey Water which is intended to be used by the Cattle or Micro-Irrigation or Pisciculture as feasible.

Letter No. HPWWMA/ Legal /379/2023
 69894-69896

Technical Advisor
 HPWWMA, Panchkula

Dated: 15/12/2023

A copy of the above is forwarded to the following for information:-

1. The Deputy Commissioner, Rewari.
2. The Sub Divisional Magistrate, Rewari.
3. The Block Development & Panchayat Officer, Dharuhera Distt. Rewari.

Technical Advisor
 HPWWMA, Panchkula

Planning Stage

District: Rewari, Block: Dharuhera, Village: KharKharal(300), Name of Pond: Main Pond, UID: 01HRRRWR/RWR0300KHAR001

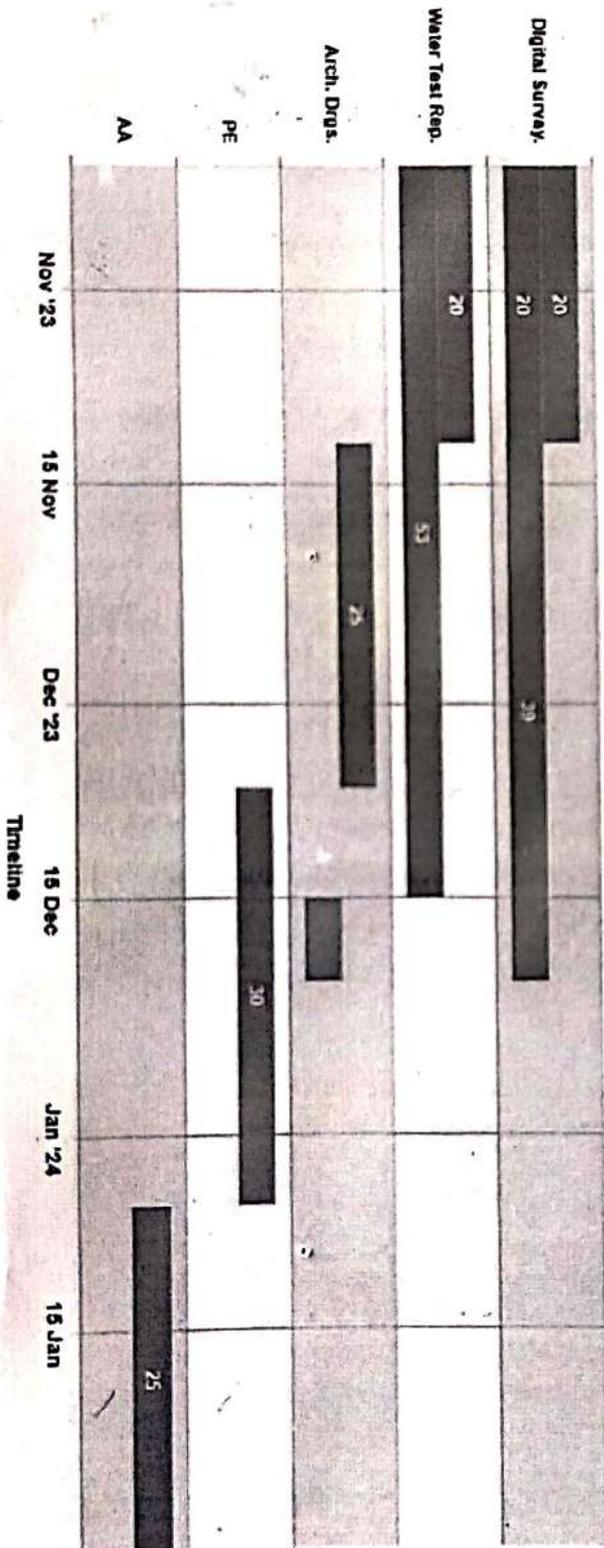
Progress as per Time line

Progress delay 25% on the Activity Time line

Progress Delayed More than 25% of the Activity Time line

Plan-I

Activities - (Digital Survey + Arch. Drgs. + AA Pertains to HPWWMA)



● Planned Date ● Actual Date

Timeline

X